

1	2	3	4	5
28.	Uttar Pradesh	820	113	14
29.	Uttarakhand	18	0	0
30.	West Bengal	268	0	0
TOTAL STATES		6533	1033	16
Union Territories				
1.	Andaman and Nicobar Islands	34	0	0
2.	Chandigarh	1	0	0
3.	Dadra and Nagar Haveli	1	0	0
4.	Daman and Diu	2	0	0
5.	Lakshadweep	9	0	0
6.	Puducherry	4	1	25
TOTAL UTs		51	1	2
GRAND TOTAL		6584	1034	16

Difference between estimates of Polavaram project

131. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Andhra Pradesh State submitted Revised Estimates for Polavaram Project at price level of 2013-14 and 2017-18 for approval;

(b) if so, the details thereof; and

(c) the difference between two price levels and the commitment of the Central Government on the expenditure of Polavaram Project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) The Government of Andhra Pradesh has submitted revised cost estimates for ₹ 57,941 crore at 2013-14 price level and ₹ 57297.42 crore at 2017-18 price level to Central Water Commission in January, 2018.

As per Ministry of Finance, Department of Expenditure O.M. No. 1(2)/PF-

1/2014(Pt) dated 30.09.2016, Central Government will provide 100% of the remaining cost of the irrigation component only of the project for the period starting from 1.4.2014 to the extent of the cost of the irrigation component on the date.

Price adjustment charges for Polavaram Project

132. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that Government has not reimbursed the expenditure incurred by the State Government towards payment of price adjustment of labour, machinery and other materials in Polavaram project;

(b) if so, the details thereof and if not, amount that was reimbursed so far; and

(c) expenditure incurred by the State under this head in Polavaram project till date?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) The Government of India is reimbursing the expenditure incurred by the Government of Andhra Pradesh on the Polavaram Irrigation Project (PIP), after declaration of this project as National Project with effect from 01.04.2014.

The balance cost of irrigation component of the project was ₹ 7158.53 crore as on 1.4.2014 as per the presently approved cost of the project. Thereafter, Central Assistance (CA) of ₹ 6764.16 crore has been released from time to time as per eligible proposals recommended by PPA and Central Water Commission (CWC).

Further, a proposal for release of ₹ 393.51 crore was forwarded by PPA/CWC for reimbursement which was referred to Ministry of Finance. Ministry of Finance *vide* its letter dated 26th July, 2018 has sought certain clarifications primarily on two major issues— (i) Audited Statement of Expenditure incurred by the State on the project till 31.03.2014, and (ii) Status of Revised Cost Estimates (RCE) of the project at 2013-14 Price Level. The State Government has not submitted the Audited Statement in this regard. Further, release of funds is dependent upon compliance by the State Govt. on the observations of Ministry of Finance.

(c) As reported by the Government of Andhra Pradesh, total expenditure of ₹ 10,407.551 crore has been incurred on the execution of various components of the project up to 19.01.2019 after it was declared as National Project.